

From,

**Krishna Swaroop Dhar Dwivedi, H.J.S,  
I/c Joint Registrar (Judicial) (Services),  
High Court of Judicature at  
Allahabad.**

To,

**The Director,  
LNJN National Institute of Criminology & Forensic Science,  
National Forensic Sciences University (NFSU)  
Ministry of Home Affairs, Government of India,  
Sector-3, Outer Ring Road,  
Rohini, Delhi - 110085**

**No. 657/Admin.(Services)/2022 Dated:Allahabad: December 08, 2022**

**Subject: Nomination for Training Courses to be organized by NICFS, Delhi during January-March, 2023.**

Sir,

With reference to your letter no. 20/07/2022-NICFS(NFSU/DC) dated 24.11.2022 on the above noted subject, I am directed to inform you that the Hon'ble Court has been pleased to nominate the Officers whose names are mentioned in below given **Chart-X** for participation in the courses mentioned against their names in **Campus/Physical mode:-**

**Chart-X**

<b>S. No.</b>	<b>Course Name/ (Course Director's Name)</b>	<b>Course Dates</b>	<b>Nominations (Sri/Sushri/Smt.)</b>
<b>1.</b>	Course on Money Laundering & Other Organised Crimes	3-5 January, 2023 (3 days)	1. <b>Rashmi Nanda</b> , A.D.J., Varanasi 2. <b>Anupriya</b> , Civil Judge (J.D.), Bareilly
<b>2.</b>	Course on Fire & Explosion Investigation	9-13 January, 2023 (5 days)	1. <b>Anjum Saifi</b> , Judicial Magistrate, Mirzapur 2. <b>Rahul Anand-II</b> , Addl. Civil Judge (J.D.), Kanpur Nagar
<b>3.</b>	Course on Cyber Forensics	16-20 January, 2023 (5 days)	1. <b>Ankur Choudhary</b> , Addl. Civil Judge (J.D.), Jaunpur 2. <b>Mohammad Arif</b> , Judicial Magistrate, Saharanpur
<b>4.</b>	Induction Course in Forensic Science	30 Jan to 10 Feb., 2023 (10days)	1. <b>Ashish Kumar</b> , Civil Judge (J.D.), Kasganj 2. <b>Abhinay Singh</b> , Judicial Magistrate, Azamgarh
<b>5.</b>	Course on Victimology and Victim Justice	30 Jan to 01 Feb., 2023 (3days)	1. <b>Anand Kumar-II</b> , Civil Judge (J.D.), Bisalpur-Pilibhit 2. <b>Siddharth Verma</b> , Judicial Magistrate, Raebareli
<b>6.</b>	Course on Mobile Forensics	14-16 Feb., 2023 (3days)	1. <b>Napendra Kumar</b> , Addl. Civil Judge (J.D.), Gorakhpur 2. <b>Anu Chaudhary</b> , Civil Judge (J.D.), Auraiya
<b>7.</b>	Course on Emerging Trends Banking Frauds & their Detection, including Online frauds	21 to 23 Feb. 2023 (3days)	1. <b>Dharmendra Kumar Yadav</b> , Judicial Magistrate, Varanasi 2. <b>Anchal Adhana</b> , Addl. Civil Judge (J.D.), Sultanpur

8.	Seminar on Issues in Investigation and Prosecution of Transnational Crime	27 Feb. to 01 March, 2023 (3days)	1. <b>Harendra Prasad</b> , A.D.J., Mathura 2. <b>Namitesh Gupta</b> , Civil Judge (J.D.), Kadipur-Sultanpur
9.	Course on Scientific Investigation of Crime Involving Firearms	13 to 16 March, 2023 (4days)	1. <b>Gayan Prakash-III</b> , Spl. Sec. & Addl. LR, (Sansdiya Karya V), Government of U.P., Lucknow 2. <b>Pragya Singh-IV</b> , Civil Judge (J.D.), Baghpat
10.	Course on Rights of Prisoners	20 to 22 March, 2023 (3days)	1. <b>Arun Kumar Gupta</b> , Metropolitan Magistrate, Kanpur Nagar 2. <b>Deekshi Chaudhary</b> , Addl. Civil Judge (J.D.), Shikohabad-Firozabad
11.	Course on Social Media Intelligence and Evidence	27 to 29 March, 2023 (3days)	1. <b>Diksha Yadav</b> , Civil Judge (J.D.), Jalesar-Etah 2. <b>Shalini Vidhey</b> , Judicial Magistrate, Allahabad

I am, therefore, to request you to kindly take necessary steps accordingly.

Yours sincerely,

sd/-

**I/c Joint Registrar (J) (Services)**

**No. 657(i)/Admin.(Services)/2022 Dated: December 08, 2022**

Copy forwarded for information and necessary action to:-

1. The Principal Secretary (Law) & L.R., Government of U.P., Lucknow.
2. The District & Sessions Judges, **Varanasi, Bareilly, Mirzapur, Kanpur Nagar, Jaunpur, Saharanpur, Kasganj, Azamgarh, Pilibhit, Raebareli, Gorakhpur, Auraiya, Sultanpur, Mathura, Baghpat, Firozabad, Etah and Allahabad** with the request to kindly inform the Officers concerned accordingly.
3. **Sri Gayan Prakash-III**, Spl. Sec. & Addl. LR, (Sansdiya Karya V), Government of U.P., Lucknow with the request to kindly attend the training programme for which he has been nominated.
4. The Nominated Officers are requested to furnish their contact details '**compulsorily**' (Mobile Number and E-Mail Ids) **at the earliest** to NICFS, Delhi at [training.nicfs@nic.in](mailto:training.nicfs@nic.in) and [training\\_dc@nfsu.ac.in](mailto:training_dc@nfsu.ac.in)

The Nominated Officers are informed further that since the aforementioned training courses will be conducted **in Offline/Physical mode** at LN/JN NICFS, NFSU Delhi Campus, Rohini, Delhi-110085, **the nominated officers must not proceed without acceptance of nomination by NICFS, Delhi and COVID vaccination certificate is to be produced at the time of Registration.**

**Furthermore, they are informed that as the hostel accommodation is limited, officers nominated for the courses are encouraged to make their own arrangement of accommodation, if possible.** Limited hostel accommodation on single occupancy basis is provided at the Institute. **No family accommodation will be entertained under any circumstances by NICFS, Delhi.** Participants attending the Course may draw TA/DA from the parent offices. They are also informed that the list of accepted nominees can be downloaded from **Website [www.nicfs.gov.in](http://www.nicfs.gov.in) under link 'Training' about 10 days prior to Course.** A second list, if needed, will be hosted on Website 05 days prior to Course as well as acceptance will be issued through police wireless to sponsoring authorities and nominated officers.

sd/-

(Arun Kumar Tiwari)  
**Assistant Registrar**